GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO-82 ANSWERED ON 04/12/2023

Public Suggestion on Draft of NEP/Change in National Curriculum

†82. SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of **Education** be pleased to state:

- (a) whether the Government has invited suggestions from the public across the country on the draft of the National Education Policy for school education;
- (b) if so, whether any change in the national curriculum for school education is likely to take place in near future; and
- (c) whether the said change will be introduced in the curriculum of school education of all the States including Gujarat?

ANSWER

THE MINISTRY OF STATE IN THE MINISTRY OF EDUCATION

(SHRIMATI ANNPURNA DEVI)

- (a): Yes. The Draft National Education Policy 2019 was uploaded on Ministry's website at https://mhrd.gov.in/sites/upload_files/mhrd/files/Draft_NEP_2019_EN_Revised.pdf and also at innovate.mygov.in platform at https://innovate.mygov.in/list-nep/ on 31.05.2019 eliciting views/suggestions/ comments of stakeholders, including public up to 15.08.2019. Around 2 lakh suggestions on the Draft National Education Policy were received from various stakeholders. These suggestions were analysed and after incorporating relevant suggestions, the National Education Policy was finalised and released on 29thJuly, 2020.
- (b) and (c): Ministry of Education released the National Curriculum Framework for Foundational Studies (NCF-FS) and National Curriculum Framework for School Education (NCF-SE) prepared by the NCERT, based on the principles of National Education Policy 2020 on 20th October, 2022 and 23rd August, 2023 respectively. NCF- FS and NCF-SE has been placed in public domain at https://ncert.nic.in/pdf/NCF for Foundational Stage 20 October 2022.pdf and https://dsel.education.gov.in/sites/default/files/update/ncf 2023.pdf respectively.

Further, Education is in the concurrent list of the Constitution and major responsibility of implementation of various Programmes and Policies following prescribed norms and standards falls under the domain of the States and UT Governments based on the advisory guidelines issued by the Ministry from time to time. The States/UTs may adapt or adopt the NCF-FS and NCF-SE.